

[Translation]

Sale of Urea

926. SHRI RAMDAS ATHAWALE : Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

- (a) whether the Government have passed an order to postpone the sale of Urea by its producers and importers;
- (b) if so, the reasons therefor; and
- (c) the expected saving in the subsidy due to ten per cent increase in the price of Urea recently ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. A. K. PATEL) : (a) No sir,

- (b) Question does not arise.
- (c) There is no increase in Price of Urea recently. It was last increased in February, 1997.

[English]

Functioning of Foreign Intelligence Agencies in Kerala

927. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether any Foreign Intelligence Agencies are functioning in Kerala;
- (b) if so, the details regarding the countries involved in anti-national activities including extremist activities; and
- (c) the steps taken by the Union Government to curb such activities?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (c) Government has information that Pakistan's Inter-Services Intelligence (ISI) has established links with certain elements and organisation based in Kerala. Government is aware of ISI designs to carry out espionage, is taking all necessary steps to combat and frustrate such objectives by gearing up the intelligence machinery, sharing of intelligence and carrying out action by the concerned Central and State Agencies.

Deteriorated Law and Order Situation in Delhi

928. SHRI NARESH PUGLIA :
SHRI RAVINDRA KUMAR PANDEY :

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) Whether the law and order situation in Delhi has been deteriorated during the past few months and the

cases of murders, kidnapping and looting have increased manifold;

- (b) if so, the details thereof;
- (c) whether the Delhi Police have totally failed to put a check on such crimes;
- (d) if so, the details of crimes registered during the last three months, and
- (e) the steps taken/proposed to be taken by the Government to provide safe life to citizens?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (d) While the over-all law and order situation in the capital continues to be under control, the number of reported cases of murder, kidnapping and looting (robbery) during February-April, 1998 compare with those in the corresponding period of last year in the following manner :

	1.2.97 to 30.4.97	1.2.98-30.4.98
Murder	155	156
Kidnapping	276	233
Looting (robbery)	188	138

(e) The steps taken by Delhi Police to prevent occurrence of crimes in the National Capital of Territory of Delhi include intensification of foot patrolling as well as motor cycle patrolling; a closer surveillance on known bad character; and verification of the antecedents of the servants etc.

Fee and Other Charges by various Hospitals

929. SHRI HARIN PATHAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether fee and other charges required to be paid by patients in institutions like the All India Institute of Medical Sciences, New Delhi and PGI, Chandigarh have been increased;

- (b) if so, the details thereof;
- (c) whether attention of the Government has been drawn to the reported desertion of Government Hospitals in Gujarat by patients including the TB patients without permission and against medical advice; and

(d) if so, the reaction of the Government thereto, by way of the steps taken to revert or reduce the fees and charges for patients in Government Hospitals and to ensure due treatment for the patients.